

**GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 613  
TO BE ANSWERED ON 16.09.2020**

**MPLAD SCHEME**

**613. SHRI RAJIV PRATAP RUDY:**

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

**(a) whether the commissioning of studies to developmental issues of constituencies can be considered as part of list of works permissible under the MPLAD Scheme and if so, details thereof;**

**(b) whether the Government is considering an expansion of the scope of MPLAD works and funds to be allocated in the near future, particularly for providing architectural consultancy for infrastructural projects in the MPs' constituencies and improve quality of works provided;**

**(c) if so, the details of the funds allocated and utilized by MPs in their respective constituencies in the 16<sup>th</sup> and 17<sup>th</sup> Lok Sabha so far State and year-wise?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH)**

**(a) No, Sir. The objective of the Member of Parliament Local Area Development Scheme (MPLADS) is to enable Members of Parliament**

**to recommend works of developmental nature with emphasis on creation of durable community assets based on the locally felt need to be taken up in their constituency.**

**(b) At present there is no such proposal under examination of the Government regarding an expansion of the scope of MPLADS works.**

**(c) In view of reply to part (b) above, question does not arise.**

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